

- (ii) A copy (in English and Hindi) of the Outcome Budget, for the year 2012-13, in respect of the Ministry of Micro, Small and Medium Enterprises.

[Placed in Library. See No. L.T. 6403/15/12]

**Outcome Budget (2012-13) of the Ministry of  
New and Renewable Energy**

THE MINISTER OF THE NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): Sir, I lay on the Table, a copy (in English and Hindi) of the Outcome Budget, for the year 2012-13, in respect of the Ministry of New and Renewable Energy.

[Placed in Library. See No. L.T. 6313/15/12]

**Outcome Budget (2012-13) of the Ministry of  
Minority Affairs**

THE MINISTER OF LAW AND JUSTICE AND THE MINISTER OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): Sir, I lay on the Table, a copy (in English and Hindi) of the Outcome Budget, for the year 2012-13, in respect of the Ministry of Minority Affairs.

[Placed in Library. See No. L.T. 6411/15/12]

- i. Notifications of the Ministry of Consumer Affairs, Food and Public Distribution.**
- ii. Outcome budget (2012-13) of the Ministry of Consumer Affairs, Food and Public Distribution.**

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Sir, I lay on the table—

- (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution), under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:-

- (a) G.S.R. 812 (E)/Ess.Com/Sugarcane, dated the 15th November, 2011, notifying the Factory-wise Fair and Remunerative Price of Sugarcane, for the sugar season 2009-10.
- (b) G.S.R. 836 (E), dated the 25th November, 2011, imposing levy obligation @ 10% on sugar produced during 2011-12 sugar season on every domestic producer of sugar.

[Placed in Library. See No. L.T. 5859/15/12]

- (c) G.S.R. 859 (E)/Ess.Com/Sugarcane, dated the 5 December, 2011, notifying the Factory-wise Fair and Remunerative Price of Sugarcane, for the sugar season 2007-08.

[Placed in Library. See No. L.T. 6328/15/12]

- (d) G.S.R. 886 (E)/Ess.Com/Sugar, dated the 16th December, 2011, finalizing levy price notified, for sugar season 1996-97 to 2000-01 sugar season.

[Placed in Library. See No. L.T. 6327/15/12]

- (ii) A copy (in English and Hindi) of the following papers:—

- (a) Outcome Budget, for the year 2012-13, in respect of the Department of Consumer Affairs in the Ministry of Consumer Affairs, Food and Public Distribution.

[Placed in Library. See No. L.T. 6325/15/12]

- (b) Outcome Budget, for the year 2012-13, in respect of the Department of Food and Public Distribution in the Ministry of Consumer Affairs, Food and Public Distribution.

[Placed in Library. See No. L.T. 6326/15/12]

#### **Notification of the Ministry of Information and Broadcasting**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): Sir, I lay on the Table, under Section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990, a copy (in English and Hindi) of the Ministry of Information and Broadcasting Notification No. N-10/1/2011-PPC, dated the 24th November, 2011, amending the Prasar Bharati (Broadcasting Corporation of India) (Procedure and Conduct of Business) Regulation, 2000, along with delay statement.

[Placed in Library. See No. L.T. 6202/15/12]

#### **Notifications of the Ministry of Corporate Affairs**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES AND THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS: (SHRI VINCENT PALA): Sir, I, on behalf of Shri R.P.N. Singh, lay on the Table—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Corporate Affairs, under Section 30B of the Chartered Accountants Act, 1949:—

- (1) G.S.R. 8(E), dated the 11th January, 2012, publishing the Chartered Accountants procedures of meetings of Quality Review Board and